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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017.

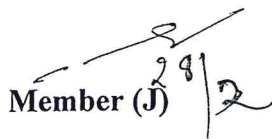
PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

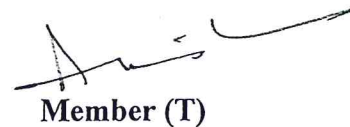
C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CP45/15	75/16	Clarification	397/398	Harish kumar Amilineni Vs Mahajuicy Food Processing Pvt.Ltd and another

SL.NO.	NAME (IN CAPITAL)	DESIGNATION	PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
			9663633744	(Petitioner <input checked="" type="checkbox"/> Respondent)	Bojanna K.J

ORDER

Shri K.J Bojanna, Advocate filed vakalat for Petitioner. None appeared for respondents. Notices sent to the Respondents returned unserved. Fresh notices to the Respondents. Registry is directed to prepare Notices and handed over to the Petitioners for service on the Respondents. Posted to 19/04/2017.


Member (J)


Member (T)